

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4661  
ANSWERED ON:23.04.2013  
ENCROACHMENT OF LAND  
Ray Shri Saugata

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) the details of the New Delhi Municipal Council (NDMC) land encroached by unauthorized occupants during each of the last three years and the current year;
- (b) the action taken by the NDMC and the Government to evict the encroachers and the time bound mechanism adopted for the purpose
- (c) whether the NDMC has constructed any building unauthorisedly on the land belonging to Land and Development Office without proper allotment; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): New Delhi Municipal Council(NDMC) has informed that no such NDMC land has been encroached upon by the unauthorized occupants and if any encroachment is noticed, the same is removed immediately. Total 31,062 unauthorised encroachments have been removed upto December, 2012 and 7,051 from January, 2013 to March, 2013.
- (c) to (d): No such instance has come to the notice of NDMC.